GOVERNMENT OF INDIA MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1832

TO BE ANSWERED ON MARCH 06, 2018

MEETING ON AFFORDABLE HOUSING

No. 1832 SHRIMATI K. MARAGATHAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is true that out of the total number of affordable houses approved for construction in urban areas numbering around 24 lakhs so far, over 20% were for the benefit of slum dwellers;
- (b) whether the Government has urged the State Governments to expedite construction of these houses;
- (c) whether it is also true that these issues were discussed with the State Governments; and
- (d) if so, the deliberations made in the said meeting and the outcome thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING & URBAN AFFAIRS

[SHRI HARDEEP SINGH PURI]

(a): The Ministry of Housing & Urban Affairs is implementing the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] with the aim to provide financial assistance to all States/Union Territories (UTs) in addressing the housing requirement of the slum dwellers and other urban poor in order to achieve the goal of "Housing for All" by 2022. Total 39.28 lakh houses have so far been sanctioned under various verticals of the PMAY(U).

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(b) to (d): Yes, Madam. The Ministry of Housing and Urban Affairs, at various fora such as Review meetings, Workshops/Conferences, Central Sanctioning & Monitoring Committee (CSMC) meetings etc. and through various correspondences, has been urging the States/Union Territories to submit project proposals and expedite the construction of houses approved under the PMAY(U).
